Declaration of Assets and Liabilities

aed	I, PRIYANSH	years,	belonging to	BIHAR LEG	GISLATIVE A	SSEMBLY
ervic	e and presently w	vorking as	JUNIOR	CLERK		
	te and presently wherein below the diff, my spouse and	atalls of the	assets (imm	ovable, moval	ble, bank balar	ce, etc.) of
Ne i	nerein delow the o	erens or one	naamea (mm.			
nyse						
5 .,	Details of move (Assets in joint i	ble assets	ing the exter	nt of foint own	ership will also	have to be
given	(Assets III Joint 1	Intité maiore	MR. ALDK KUMAR			
Sr.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Cash	10,000	25,000	-		-
(11)	Deposits in	SBI	331			
	Banks, Financial Institutions And	6,24,324/_	1,90,000			f ,
	Non-Banking Financial	, ,		-	-	-
	Companies					and the same of th
(111)	Bonds, Debentures and					
	Shares in companies	_	_	-	-	-
(lv)	Other financial	THE STATE OF THE S	ULIP			
	Institutions, NSS, Postal	_	36,000/	_	_	~
	Savings, LIC Policies, etc		Per Year			-
(v)	Motor Vehicles		Motor Bike			
	(details of make, etc.)		(scorpio)	er	-	
(vI)	Jewellery (give	1 Diamond	- K -		- Joon o	
	details of weight and	450 gm	Gold	-	-	_
	value)	500gm Silver	Silver			
(vli)	Other assets,					
	such as values of claims /		-	-	_	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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Details of Immovable assets B.

[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr. No.	nave to be indicated) Description	Self	Spouse Name(5)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	-				
(H)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	-				
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	TOTAL				
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)	-	_			

I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & addrsss of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	- LOTES - LOTE	- Lindson - Lindson
	(ii) Loans from financial institutions	-	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	The FF	and the second s
	(b) dues to departments dealing with supply of water	Charles Control Symposium Charles Control Cont	
	(c) dues to departments dealing with supply of electricity		

(d) dues to departments dealing with telephones	and the state of t	1DO DOS ROBERTO C PROPERTO CONTRACTOR CONTRA
(e) dues to departments dealing with government transport (including aircraft and helicopters)		-
(f) Other dues, If any	- 1	-
(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN NO II UPK 8669)	
(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]		al services.
(III) Sales Tax [Only in case of proprietary business]		· ·
	dealing with telephones (e) dues to departments dealing with government transport (including aircraft and helicopters) (f) Other dues, if any (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] (ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.] (iii) Sales Tax [Only in case of proprietary	dealing with telephones (e) dues to departments dealing with government transport (including aircraft and helicopters) (f) Other dues, if any (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] (ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.] (iii) Sales Tax [Only in case of proprietary business]

C. Personal D	etall	
GPF/CPF/PRAN No.	:•	110123719640
Gender	:-	F (M/F)
Date of Birth	· •	2 0 0 8 1 9 9 2 (DD/MM/YYYY)
Class/Group	1-	[A/B/C]
Cadre	!-	BIHAR VIDHAN SABHA, SECRETARIAT (Full Name e.g. B.A.SBihar Administrative Service,
		B.S.S Bihar Secretariat Service etc.)
Home District	;-	SITAMARHI
I hereby knowledge and l	declare belief.	that the above details are true to the best of my
		Signature Priyanshu kumari Name of Employee: Priyanshu kumari
Place: Patra		Designation:

Note:

Place: Patna

Date: 15.02.2020

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Department: Bhar Vidhan Sabha, Secretariat

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